

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.15
(IB)-718(PB)/2018

IN THE MATTER OF:

| | |
|--------------------------------|--------------------------|
| Punjab National Bank | ... Petitioner/Applicant |
| v. | |
| Dynamic Shells (India) Pvt Ltd | ... Respondent |

Order Under Section 7 of Insolvency & Bankruptcy Code (IBC)

Order delivered on 11.11.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (T)

PRESENT:

For the Liquidator : Mr. Abhishek Anand, Mr. Karan Kohli, Mr. Sahil Bhatia, Advs.
For the Respondent : Appearance not marked

ORDER

IA-3698/2020

Ld. Counsel Mr. Abhishek Anand appeared through VC on behalf of the Liquidator.

Proxy Counsel appeared for the main Counsel Mr. Zoheb Hossain for the Directorate of Enforcement and seeks a pass over stating that the main counsel is otherwise engaged.

At the request, list the matter for physical hearing on 11.01.2023.



(RAMALINGAM SUDHAKAR)
PRESIDENT



(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)